

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
EAST DISTRICT, KARKARDOOMA COURTS : DELHI

ORDER

As an interim measure, in pursuance to the provisions of Section 5 (1) & (2) of the Right to Information Act, 2005 (22 of 2005), I being Principal District & Sessions Judge: East District, Karkardooma Courts, Delhi hereby designate **Sh. Hemant Kumar Sharma**, SJA, East District, KKD Courts, Delhi as Public Information Officer and **Sh. Umesh Chand Sharma**, SJA, East District, KKD Courts as Assistant Public Information Officers-cum-Nodal Officer for East District, Karkardooma Courts, Delhi.


(SANJAY GARG - I)


Principal District & Sessions Judge
East District, Karkardooma Courts, Delhi.

No. 2862-2866 /Pr. D&SJ(E)/KKD/Delhi.

Dated: 20/03/2023

Copy forwarded for information/necessary action to:-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
- 3) The Secretary (AR), Administrative Reforms Deptt., 7th Level, C-Wing, Delhi Secretariat, GNCT of Delhi.
- 4) All the Principal District & Sessions Judges, Delhi/New Delhi/RACC.
- 5) The Chief Metropolitan Magistrate, Delhi/New Delhi/RACC.
- 6) All the Judicial Officers posted at East District, Karkardooma Courts, Delhi.
- 7) Official Concerned.
- 8) PS to Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
- 9) All the branch in-charge(s) of East District, Karkardooma Courts, Delhi.
- 10) All the PROs/APROs, Delhi/New Delhi/RACC.
- 11) The website Committee, HQ, Tis Hazari Courts, Delhi.
- 12) The website Committee, East District, Delhi.
- 13) Secretary, Shahdara Bar Association and all the Bar Association of all court Complexes, Delhi/New Delhi.
- 14) Notice Board, East District, Karkardooma Courts, Delhi.
- 15) Concerned File.


Principal District & Sessions Judge
East District, Karkardooma Courts, Delhi.